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## (1873) 07 CAL CK 0001

**Calcutta High Court** 

Case No: None

In Re: Audhur Ghundra

Shaw and Others

**APPELLANT** 

Vs

**RESPONDENT** 

Date of Decision: July 10, 1873

## Judgement

Macpherson, J.

Discharged the rule with costs, observing that the matter wholly related to the revenue, and the Court therefore had no jurisdiction.